

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.308

IA-4490/2021 IA-4524/2021 IA-3385/2020

In

IB-432(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha

Vs.

M/s. Three C Homes Pvt. Ltd.

.... **APPLICANT/PETITIONER**

....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 14.12.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Rishabh Jain, Advocate

For the YEIDA : Amar Gupta and Kamaljeet Singh

ORDER

IA-4490/2021 IA-4524/2021 IA-3385/2020:-

Counsel for the Resolution Professional is present. Counsel for Yamuna Expressway Industrial Development Authority (YEIDA) is also present. On the request of both the Counsels, let the matter be posted after one month.

List the matter be fixed on **07.02.2022.**

-S-d-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

-S-d-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)